

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3784
ANSWERED ON:02.12.2010
REVIVAL OF CLOSED UNITS OF HFCL AND FCIL
Haque Shri Sk. Saidul;Maadam Shri Vikrambhai Arjanbhai

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the assessment of total property of sick fertilizers units in the country as on date;
- (b) whether the Union Government has taken a decision to rehabilitate all the closed units of Hindustan Fertilizer Corporation Ltd. and Fertilizer Corporation India Ltd. in PPP route in Revenue Sharing Model ;
- (c) if so, the details thereof;
- (d) whether the Board for Reconstruction of Public Sector Enterprises has suggested for investment of Rs. 50000/- crores at the Government level to re- operate sick public sector factories producing chemical fertilizers; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): The total assessed property of the closed fertilizer units in the country certified by Valtech Engineers (P) Ltd, a Government Registered Valuer is as follows:

Rupees in crores

The Fertilizer Corporation of India Limited	1987.59
Hindustan Fertilizer Corporation Ltd.	942.19
Total	2929.78

(b) & (c): Yes, Madam. The Cabinet has constituted an Empowered Committee of Secretaries (ECOS) to evaluate all investment options for revival of the closed units, which has recommended the Revenue Sharing Model for approval of CCEA.

(d) No, Madam.

(e) Does not arise.